

श्री विश्राम प्रसाद : मैं यह जानना चाहता हूँ कि आपने जिन छः मिलों का नाम लिया है उनमें से उत्तर प्रदेश में, खासकर पूर्वी उत्तर प्रदेश में एक भी मिल नहीं है, इसका क्या कारण है।

Shri D. R. Chavan: If it is needed in U.P., the matter will be considered.

श्री विश्राम प्रसाद : मैं यह जानना चाहता हूँ कि जो आधुनिक मिलें लगाई जा रही हैं उनका सौदा किन किन कम्पनियों से हुआ है और वह कहाँ-कहाँ से आयेंगी।

श्री दा० रा० चव्हाण : उनमें से तीन आयेंगी वेस्ट जर्मनी से, और तीन आयेंगी जापान से।

श्री बागड़ी : यह जो मिलें बनाई जा रही हैं उनके अन्दर दिल्ली, पंजाब, रा स्थान वगैरह के जो इलाके नहीं हैं, तो क्या मैं यह जान सकता हूँ कि वह कौन से आधार हैं जिन को सामने रख कर यह मिलें बनाई गई हैं, और जो इलाके रह गये हैं उनके लिये क्या विचार किया जा रहा है। अगर सिर्फ चावल के उत्पादन के नाते से यह मिलें बनाई जा रही हैं तो पंजाब के जिस इलाके में धान पैदा होता है उसके धान को किस तरह से इन मिलों के वास्ते उपयोग में लाया जा सकेगा ?

The Minister of Food and Agriculture (Shri C. Subramaniam): This is only for the purpose of finding out whether these new mills would give better outturn. Once this proves successful, the idea is to have an extensive programme for setting up these mills in all the States.

श्री बागड़ी : यही इलाका क्यों चुना गया, किस आधार पर चुना गया ? यहाँ पर क्या विशेष सुविधाएँ हैं जो कि दूसरी जगहों पर नहीं हैं ?

अध्यक्ष महोदय : श्री विभूति मिश्र।

श्री बागड़ी : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं आया।

अध्यक्ष महोदय : मिल जाएगा।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या केन्द्रीय सरकार ने ये मिलें राज्य सरकारों के परामर्श से लगायी हैं या अपनी मर्जी से लगायी हैं, और जहाँ इनको लगाया गया है क्या वहाँ के लिए सरकार का अन्दाजा है कि इन मिलों को साल भर चलने के लिए धान मिल जाएगा ?

श्री दा० रा० चव्हाण : राज्य सरकारों से परामर्श करके लगायी गयी हैं। इनके लिए धान मिलेगा।

Mr. Speaker: Shri Bagri has enquired as to what was the basis of locating those mills in certain areas and why other areas have been left out.

Shri C. Subramaniam: Intensive agricultural development areas have been selected, where rice is the predominant commodity. It is on that basis.

WRITTEN ANSWERS TO QUESTIONS

Delhi State Central Cooperative Store

- { Shri S. M. Banerjee:
 { Shri Daji:
 { Shri Prakash Vir Shastri:
 { Shri Jagdev Singh Siddhanti:
 { Shri D. C. Sharma:
 *170. { Shri Hukam Chand
 Kachhavaiya:
 Shri Gulshan:
 Shri Ram Sewak:
 Shri P. G. Sen:
 Shri Onkar Lal Berwa:

Will the Minister of **Community Development and Co-operation** be pleased to refer to the reply given to Starred Question No. 451 on the 29th September, 1964 and state:

(a) the present position of the cases instituted against the Delhi State Central Cooperative Store;

(b) whether any further irregularities have been found;

(c) if so, the particulars thereof; and

(d) the steps taken by Government in the matter?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) Two cases were instituted against the Delhi State Central Cooperative Stores. The present position is as under:—

(i) Case regarding storage and sale of gur from unauthorised premises and failure to submit fortnightly returns to the Director, Civil Supplies, Delhi Administration. This is *sub-judice* before a Court of law where the trial is in progress.

(ii) Cases regarding black marketing in iron and steel—six charge-sheets were filed on 6-11-64 by the police in the court of S.D.M., Paharganj.

(b) to (d). It has been alleged that the Society sold sub-standard coal at high prices. The matter is under police investigation and action will be taken on receipt of the police report. Statutory enquiry ordered into the affairs of this store by the Registrar of Cooperative Societies, Delhi, is in progress.

Teachers' Constituencies

*171. { Shri Tridib Kumar
Chaudhuri;
Shri S. N. Chaturvedi;
Shrimati Ramdulari Sinha:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Central Board of Education has recommended the abolition of teacher's constituency for election to the Upper House in the States;

(b) the reasons advanced for this recommendation; and

(c) whether any final decision has been taken in this regard?

The Minister of Law (Shri A. K. Sen): (a) Yes, Sir. The Central Advisory Board of Education at its meeting held in October, 1964 recom-

mended the abolition of teachers' constituencies for the Upper House of the State Legislatures.

(b) The recommendation was made as result of discussions relating to students' unrest.

(c) The matter is still under consideration of the Government.

Sugar Production

*172. { Shri Heda:
Shri Bhagwat Jha Azad:
Shri Vishram Prasad:
Shri Bagri:
Shri Bishwanath Roy:
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total sugar production as assessed in 1963-64; and

(b) the quantity out of it reserved for home consumption and also the target of export?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) The production of sugar during 1963-64 is assessed at 25.67 lakh tonnes.

(b) The quantity of sugar used for home consumption during 1963-64 was 23.30 lakh tonnes and that used for export was 2.50 lakh tonnes. These include stocks carried over from the previous year.

Loss of Foodgrains in Storage

*173. { Shri Bhagwat Jha Azad:
Shri Badshah Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) the extent of loss of agricultural produce while in storage according to the latest survey; and

(b) the efforts made by Government to avoid such losses?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) No systematic or comprehensive survey for